

ITEM NO.29

COURT NO.1

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C)...CC No(s).20892/2015

(Arising out of impugned final judgment and order dated 19/12/2014  
in FA No. 592/2012 passed by the High Court of M.P. at Indore)

MADAN LAL

Petitioner(s)

VERSUS

STATE OF M.P. AND ANR.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

WITH

S.L.P. (C)...CC No. 20896/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20898/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20905/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20906/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20907/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20911/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20913/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20916/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20917/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20924/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20927/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20929/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No. 20931/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No.21000/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No.21001/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No.21012/2015

(With appln. (s) for c/delay in filing SLP and Office Report)

S.L.P. (C)...CC No.21011/2015

(With appln. (s) for c/delay in filing SLP and Office Report)



(With appln.(s) for c/delay in filing SLP and Office Report)  
S.L.P. (C) ...CC No.21149/2015  
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S.L.P. (C) ...CC No.21170/2015  
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S.L.P. (C) D.No.39909/2015



Delay, if any, is condoned.

Delay, if any, in filing the application(s) for substitution, if any, is/are condoned.

Application(s) for substitution, if any, is/are allowed.

Application(s), if any, for impleadment is/are rejected.

The issues raised in these petitions are more or less identical with the issues raised and considered by this Court in Civil Appeal Nos.7261-7262 of 2015 and connected matters, disposed of on 17.09.2015.

Following the observations made in the aforesaid Civil Appeals, these petitions are also disposed of in the same terms, observations, conditions and directions.

All other pending application(s), if any, is/are also disposed of.

(Neetu Khajuria)  
Sr.P.A.

(Vinod Kulvi)  
Assistant Registrar